

trict Banda (U.P.) on the 28th January, 1973 by some gangsters;

(b) whether any arrests have been made so far; and

(c) the steps Government propose to take to safeguard the interests of Harijans in this District?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). No such incident is reported to have taken place on 28th January, 1973. However, according to information received from the Government of Uttar Pradesh, on the night of 21/22-1-1973 in Village Piyar, P.S. Badausa, Dist. Banda, four unknown persons armed with fire-arms and lathis came to the house of one Lalua, a Harijan, tortured him and took away some cash and articles including some ornaments. They escaped after sprinkling kerosene oil on Lalua and setting him on fire. Lalua succumbed to his injuries afterwards. A case under section 394/397 and 302 I.P.C. was registered over the incident and is under investigation. It is suspected that a notorious gang of dacoits is involved in the commission of the alleged offences.

(c) The State Government would take appropriate action according to the Law in such specific cases. The Central Government is maintaining close and constant contact with the State Government in this matter and has, from time to time, stressed the importance of safeguarding the interests of weaker sections of the society, particularly whenever any unfortunate incident takes place in which members of such weaker sections are the victims. All authorities concerned have been directed to ensure prompt and effective investigation of offences committed against Harijans and it has been clarified that any failure to do so, would amount to a grave dereliction of duty on the part of the officers concerned.

बम्बई सिने-जगत के कर्मचारियों द्वारा हड़ताल

2210. श्री शंकर दयाल सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बम्बई में सिने-जगत के तृतीय और चतुर्थ श्रेणी के कर्मचारियों ने हाल ही में हड़ताल की थी ;

(ख) यदि हां, तो उनकी मुख्य मांगें क्या थीं; और

(ग) उस बारे में सरकार ने क्या कार्यवाही की है ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री धर्मवीर सिंह): (क) जी, नहीं ।

(ख) और (ग) प्रश्न नहीं उठते ।

राज्यों और संघ राज्य क्षेत्रों की सरकारी भाषा

2211. श्री शंकर दयाल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में प्रत्येक राज्य और संघ राज्य क्षेत्रों की सरकारी भाषा क्या है ; और

(ख) केन्द्रीय सरकार का किन राज्यों के साथ हिन्दी में पत्राचार होता है ?

गृह मंत्रालय तथा कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) अपेक्षित सूचना का एक विवरण सभा पटल पर रखा है। [मन्त्रालय में रखा गया। देखिए संख्या L.T-4407/73]

(ख) ये राज्य हरियाणा, हिमाचल प्रदेश, उत्तर प्रदेश, बिहार, राजस्थान, मध्य प्रदेश, गुजरात, महाराष्ट्र और पंजाब हैं ।